### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO.134 TO BE ANSWERED ON 02.02.2018

#### ONE STOP/SAKHI/CRISIS CENTRES

134. SHRI RAJESHBHAI CHUDASAMA: SHRI VENKATESH BABU T.G.: SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government implements any scheme to set up One Stop/Sakhi/Crisis Centres in the country, if so, the salient features and facilities/services available therein;
- (b) the details of proposals received from States/UTs for setting up of One Stop/ Sakhi/Crisis Centres under the scheme along with the proposals approved/lying pending and the funds sanctioned/released and utilised thereunder during each of the last three years and the current year, State/ UT-wise;
- (c) the details of centres presently operational out of sanctioned projects in the country along with the number of women assisted thereby, State/UT-wise;
- (d) whether some of the States including Delhi have not set up such centres, if so, the reasons therefor along with the corrective measures taken by the Government in this regard;
- (e) whether the Government proposes to set up at least one such centre in every district in the country and if so, the details thereof; and
- (f) the further plan of the Government to set up more such centres and address the issue of women safety in the country?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

- (a) The Ministry is implementing scheme for setting up One Stop Centre since 1<sup>st</sup> April 2015 to support women affected by violence. The scheme aims to facilitate access to an integrated range of services including medical aid, police assistance, legal aid/case management, psycho-social counselling, temporary support services to women affected by violence.
- to (f) Under the scheme, it has been envisaged that One Stop Centre would be set up across the country in phased manner. In the first phase, one Centre was sanctioned per State/UT. Further, 150 additional Centres were taken up in second phase during 2016-17. Recently, the Government of India has approved 150 additional districts during the year 2017-18, 2018-19 and 2019-20. Out of which 50 additional Centres have been sanctioned during 2017-18. So far, 170 One Stop Centres have become operational. No proposal from Delhi Government has been received so far. The State-wise details of fund sanctioned and utilised during 2015-16, 2016-17 and current year are at **Annexure-I**.

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Annexure referred to in reply to Part (b) to (f) to the Lok Sabha Unstarred Question No. 134 for 02.02.2018 regarding "One Stop/Sakhi/Crisis Centres"

The details of funds sanctioned/utilised to the States/UTs under One Stop Centre Scheme are as under : (Rs. in lakh)

		(Rs. in lakh)				
		2015-16		2016-17		2017-18
Sl.	Proposal Received	Fund	Fund	Fund	Fund	Fund
No.	States/UTs	Sanctioned	Utilised	Sanctioned	Utilised	Sanctione
						d
1	Andaman & Nicobar	13.19	13.19			31.20
	Islands					
2	Andhra Pradesh	13.19	13.19	268.97	53.44	330.13
3	Arunachal Pradesh	13.19	13.19	28.41	28.41	53.00
4	Assam	38.84		75.65		
5	Bihar	13.19	0.20	198.90		
6	Chandigarh	13.19	2.51			
7	Chhattisgarh	48.30	48.30	734.27	431.86	146.08
8	Dadra Nagar Haveli	43.37				
9	Daman & Diu	45.88	0.99			10.84
10	Goa	45.88	4.03	19.41		
11	Gujarat	45.88		38.82		
12	Haryana	36.41	24.23	116.48	16.18	38.30
13	Himachal Pradesh	37.68	37.68			15.00
14	Jammu & Kashmir	45.88		95.65		87.52
15	Jharkhand	10.26	7.11	56.82	44.91	18.47
16	Karnataka	45.88	43.34	85.24		
17	Kerala	45.08	40.99	113.65		11.80
18	Madhya Pradesh	45.88	2.61	773.04	143.53	131.27
19	Maharashtra	45.88		213.55		413.34
20	Manipur	12.89				
21	Meghalaya	13.19	5.08	28.41		7.75
22	Mizoram	37.68	37.68			26.10
23	Nagaland	45.88	45.88	55.41	48.69	80.41
24	Odisha	10.28	10.28	15.00		
25	Puducherry	37.00				19.41
26	Punjab	43.82	26.93	97.07		204.58
27	Rajasthan	12.12	11.59	346.24		
28	Sikkim	45.88	45.88			30.71
29	Tamil Nadu	45.88	37.68			
30	Telangana	45.88		155.31		48.69
31	Tripura	45.88				
32	Uttar Pradesh	45.88	2.48	454.63	70.71	
33	Uttarakhand	13.19	13.19	58.24	5.83	114.51

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